NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/109/2017

NAME OF THE PETITIONER

: HEXA HOLDINGS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Council hu

<u>ORDER</u>

Counsel for the Petitioner present. No representation on behalf of RoC. The **Registry** is directed to issue notice to the RoC to file report. Counsel for the Applicant is also directed to send a private notice along with copy of the petition to the RoC through speed post and file proof of the same with an affidavit before the next date of hearing. Put up on **21.11.2017** at **10.30** A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)